

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 121
IA/288(AHM)2020
IA/308(AHM)2020
in
CP(IB)/148(AHM)2019

Order under Section 9 IBC

IN THE MATTER OF:

Devsaria iron & Steel co pvt Ltd
V/s
Perfect Boring Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..13/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Arjun Sheth, learned counsel
For the Respondent :

ORDER

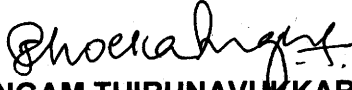
IA No. 288 of 2020 is filed by the RP.

The pleadings are complete.

IA No. 308 of 2020 is filed by one of the Operational Creditors. We direct the Applicant to make Suspended Management as party within a week.

Mr. Amitabh, learned counsel appeared for the Applicant.

The matter stands adjourned to 23.08.2021.


(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)

-SD-
(MADAN B GOSAVI)
MEMBER (JUDICIAL)